

on the basis of their qualifications, experience, standing at the Bar and competence. By and large, the performance of these Advocates has been satisfactory. In cases where any deficiencies comes to our notice, necessary action is taken, including termination of the appointment.

**Estimated production of Oil in Bombay High Offshore**

3428. SHRI MOOL CHAND DAGA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that oil was discovered in the Bombay High offshore about ten years ago ;

(b) if so, the details of the fresh explorations in the line after the above discovery during the last ten years ; and

(c) the details of production from Bombay High for the last five years ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) During the last ten years, about 9.4 thousand line kms. of survey has been conducted in the basin. Based on the interpretation of data, 110 exploratory wells have been drilled. Hydrocarbons were discovered in 25 prospects besides Bombay High main.

(c) The details are as under :

Year	Production of crude oil (in Million Tonnes)
1980-81	4.98
1981-82	7.98
1982-83	12.88
1983-84	17.39
1984-85	20.13

**Study regarding savings in power by industry using different Techniques**

3429. SHRI S.M. BHATTAM : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Department of Public Enterprises recently referred

to a study according to which 30 per cent savings in power would be achieved by using different techniques and that industry has done nothing in this regard; and

(b) whether the details of the study referred to above will be laid on the Table ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b) The Department of Public Enterprises have not commissioned any study regarding power savings in industry. However, according to a report of an inter-ministerial working group constituted in 1981 there is scope for conservation of energy in the industrial sector to the extent of 25% on the average. The report has been sent to the concerned associations of Industry for dissemination of information among the members and for initiating follow up action for implementation of the recommendation of the report.

**Negotiation for use of gas with Andhra Pradesh S.E.B.**

3430. SHRI S.M. BHATTAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission has been negotiating with the Andhra Pradesh State Electricity Board and other private organisations for the use of gas; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b) The Andhra Pradesh State Electricity Board has recently informed this Ministry of its intention to set up gas-based power generation facilities of 200 MW capacity. Some private parties have also registered their requirement of gas with ONGC.

As onshore and offshore fields are yet to be fully explored and production potential established, long-term commitments for supply of gas cannot be given at this stage.